

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

C.P. (I.B) No. 604/NCLT/AHM/2018

Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.10.2020**

Name of the Company: Natvarlal M Patel (HUF)
V/s.
Kush Structure Pvt. Ltd.

Section 9 of the Insolvency and Bankruptcy Code,
2016.

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.				
2.				

ORDER

Advocate, Mr. Shashvata Shukla appeared on behalf of the Petitioner.

A leave note is received from the Respondent's Advocate, Mr. Kashyap R Jani requesting for adjournment.

The prayer is allowed.

List the matter for final hearing on 27.11.2020


**MANORAMA KUMARI
(MEMBER JUDICIAL)**

Dated this the 22nd day of October, 2020.